

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5147  
ANSWERED ON:08.05.2012  
VIOLATIONS OF CEASEFIRE AGREEMENT  
Virendra Kumar Shri

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether violations of ceasefire on the Indo-Pak border has become a common phenomena;
- (b) if so, the details of such cases reported during the current year; and
- (c) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): During the current year 8 (eight) ceasefire violations have been reported along Line of Control in J&K.

(c): All incidents of ceasefire violations are investigated and protests are lodged with Pakistan Military Authorities at appropriate level through the established mechanism of hotlines, flag meetings and meetings between the Directors General of Military Operations (DGMO) of the two countries. The issue of ceasefire violations was taken up with the Pakistan side during the Foreign Secretary Level talks between India and Pakistan held in Islamabad on June 23-24, 2011 and further raised during the Fifth Round of the India-Pakistan Expert Level Dialogue on Conventional Confidence Building Measures held on Islamabad on December 26, 2011.